NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO.119/2016

M/s Paawan Corrugators

... Petitioner

Versus.

Piccadily Sugar and Allied Ind. Ltd.

...Respondent

Present: None.

The case received by transfer from the Hon'ble Punjab and Haryana High Court, Chandigarh. Be entered in the relevant register. The case is referred to the Hon'ble President, National Company Law Tribunal, Principal Bench, New Delhi with a request to transfer this petition to some other Bench in which one of us [Ms. Deepa Krishan, Member(Technical)] is not a member. Records be immediately sent to be placed before Hon'ble President, NCLT, New Delhi for appropriate orders.

> (Justice R.P. Nagrath) Member(Judicial)

Member (Technical)

January 13, 2017